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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2230/2003

Friday, this the 12th day of September, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Dharminder Mohan (Steno Grade-III)
S/o Shri Kewal Ram
r/o C-79, East Kidwai Nagar
New Delhi-23

...Applicant

(By Advocate: Shri Harvir Singh)

Versus

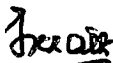
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|--|---|
| 1. Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi | |
| 2. Director General
All India Radio
New Delhi-1 | 4. Chief Engineer (R&D)
Research Dep tt.
AIR & Doordarshan, 14 B,
Indraprastha Estate, N.D.2 |
| 3. Director-General (News)
News Service Division
All India Radio
Parliament Street
New Delhi-1 | 5. Smt. Reena Wadhwa, Steno Gr.II
o/o Chief Engineer (R&D)
Research Dep tt., AIR
& Doordarshan, 14B IP Estate,
N.Delhi. ... Respondents |

O R D E R (ORAL)

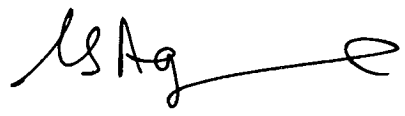
Shri Justice V.S. Aggarwal:

Learned counsel for applicant states that he has already filed a representation and no decision has been taken. Thus, for the present without prejudice to his rights, he does not press the present petition.

2. Subject to aforesaid, dismissed as withdrawn. Keeping in view the aforesaid, no opinion on merits of the matter is being expressed. The applicant may take recourse under the law.


(S. K. Naik)
Member (A)

/sunil/


(V.S. Aggarwal)
Chairman